

LOK SABHA  
UNSTARRED QUESTION NO. 274  
TO BE ANSWERED ON 3<sup>rd</sup> February, 2022

**LEASE FOR PETROLEUM DEPOTS**

**274. DR. T.R.PAARIVENDHAR:**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether negotiations between India and Sri Lanka over the cancellation of leases for 99 petroleum storage depots belongs to Indian Oil Corporation in Sri Lanka's Trincomalee which were set up by the British during World War-II and if so, the details thereof;
- (b) whether it is also true that Sri Lankan Government has decided to cancel and re-acquire the lease for these warehouses/petroleum storage depots;
- (c) if so, the details thereof; and
- (d) the present status and outcome of these negotiations?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री रामेश्वर तेली)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND  
NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a)to(d): On 6<sup>th</sup> January 2022, agreements pertaining to the joint development of the Trincomalee Oil Tank Farm have been signed between Government of Sri Lanka (GoSL), Ceylon Petroleum Corporation (CPC) and Lanka IOC (subsidiary of Indian Oil Corporation Ltd). The agreements signed pertain to allocation of tanks in Lower Tank Farms complex, already in use by Lanka IOC, for business activities of Lanka IOC and development of Upper Tank Farms by a joint venture company of CPC and Lanka IOC.

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